

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

14(ND)12

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
29.05.2018**

**NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397-398**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the petitioner:** Ms. Suveni Bhagat, Advocate  
**Present for the Respondent:** Mr. Karan Grover, Advocate

**ORDER**

It is submitted by both counsel that a settlement has been arrived and is in its final stage. To come up on 2<sup>nd</sup> July, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**